

# **HIGH COURT OF CHHATTISGARH**

## **Data of Commercial Benches (Commercial Appellate Division)**

**Month – November 2023**

<b>Form 1</b>									
<b>List of cases e-filed during the month</b>									
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL	NIL	NIL

<b>Form 2</b>							
<b>List of cases in which e-payment of Court fees was made during the month</b>							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court	Raipur	ARBA 46/2023	Union of India Vs. M/s Krishna Enterprises	Ramakant Mishra, Jyoti Singh, Keshav Prasad Gupta (COUNSEL FOR THE APPELLANT)	23/11/2023	21/11/2023
2	Commercial Court	Raipur	ARBA 48/2023	M/s Naik Mines and Ores India Pvt. Ltd. Vs. M/s Shivnath Minerals and Chemicals	Tarendra Kumar Jha, Aamir Khan, Tapan K Chandra, Bhaskar Jha, N.P. Thakur (COUNSEL FOR THE APPELLANT)	30/11/2023	27/11/2023

Form 3 List of cases in which Electronic Service of process has taken place during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL

Form 4 List of total no. Of cases randomly allocated during the month						
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. Of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court	Bilaspur	Hon'ble Shri Justice Goutam Bhaduri Hon'ble Shri Justice Deepak Kumar Tiwari		ARBA 46/2023	
2	High Court	Bilaspur	Hon'ble Shri Justice Goutam Bhaduri Hon'ble Shri Justice Deepak Kumar Tiwari		ARBA 4382023	

Form 5 List of cases in which Case Management Hearing was held during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of filing Date of Registration	Date of case management hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court	Bilaspur	ARBA 10/2023	M/s G.V. Rathod Vs. Chhattisgarh Tourism Board & Anr.	ANKIT SINGHAL, VIVEK SWAMI, ARPIT AGRAWAL, MEHAL JETHANI, VIKAS KUMAR SONI, ASHISH MITTAL, (COUNSEL FOR THE APPELLANT) & AKASH KUMAR KUNDU, RISHABH GARG, PAYAL JAIN, A.G., (COUNSEL FOR THE RESPONDENT)	13/03/2023	30/11/2023



(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	High Court	Bilapsur	ARBA 71/2021	Union of India & Ors. Vs. M/s Orissa Concrete and Allied Industries Limited,	R.K. GUPTA, JYOTI SINGH, RAMAKANT MISHRA, BHUVNESHWAR SINGH RAJPUT, SWATI RAJ GUPTA, (COUNSEL FOR THE APPELLANT)	27/10/2021	N.A.	30/11/2023	765 Days	Contested (Withdrawn)	N.A.	N.A.	Arbitration Appeal U/S 37 of the Arbitration and Conciliation Act, 1996 Read with Section 13 of the Commercial Courts, Act 2015
2	High Court	Bilapsur	ARBA 34/2022	M/s Shiva Construction Company Vs. Anand Agrawal and Ors.	AMAN ANSARI, MEERA ANSARI, (COUNSEL FOR THE APPELLANT) & RAHUL JHA, RAMENDRA KISHORE PRASAD, (COUNSEL FOR THE RESPONDENT)	19/09/2022	N.A.	07/11/2023	415 Days	Contested (Dismissed for want of Prosecution )	N.A.	N.A.	Appeal U/S 37 of the arbitration & Conciliation Act, 1996 R/W Section 13 of the Commercial Court, Act, 2015.

Form 7 Summary of Commercial Cases during the month						
Sr. No.	Court	District	Total number of cases pending on the 1 <sup>st</sup> day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court of C.G.	Bilaspur	81	02	02	81

**Form 6 (i): Mediation Data on Monthly Basis**

List of cases received for Pre-Institution Mediation and Settlement during the month						
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1 <sup>st</sup> day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Mediation Centre, High Court of Chhattisgarh, Bilaspur	NIL	NIL	NIL	NIL	NIL

  
(K. VINOD KUJUR)  
REGISTRAR (JUDICIAL)